PAPERS LAID ON THE TABLE

Title: Papers laid on the table by the members/ministers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Buildings Construction Corporation Limited and the Ministry of Urban Development and Poverty Alleviation for the year 2004-2005.

(Placed in Library, See No. LT-44/04)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Second Progress Report on the Action Taken pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto.

(Placed in Library, See No. LT-45/04)

THE MINISTER OF STATE IN THE MINISTRY OF LAW & JUSTICE (SHRI K. VENKATAPATHY): Sir, on behalf of Shri H.R. Bhardwaj, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Law Institute, New Delhi, for the year 2002-2003.
- (2) 2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-46/04)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - Statement regarding Review by the Government of the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 2002-2003.
 - (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-47/04)

- ((1) 1. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Hotel Corporation of India Limited, Mumbai, for the year 2002-2003.
 - (ii) Annual Report of the Hotel Corporation of India Limited, Mumbai, for the year 2002-2003, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-48/04)

- (b) (i) Review by the Government of the working of the Air India Charters Limited, Mumbai, for the year 2002-2003.
 - (ii) Annual Report of the Air India Charters Limited, Mumbai, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-49/04)

कृति मंत्रालय में राज्य मंत्री तथा उपमोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल मूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :--

(Placed in Library, See No. LT-50-54/04)

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्रीमती कान्ति सिंह): अध्यक्ष महोदय, मैं शिशु दुग्ध अनुकल्प, पोाण बोतल और शिशु खाद्य (उत्पादन, प्रावाय और वितरण विनियमन) अधिनियम, 1992 की धारा 26 की उपधारा (3) के अंतर्गत शिशु दुग्ध अनुकल्प, पोाण बोतल और शिशु खाद्य (उत्पादन, प्रदाय और वितरण विनियमन) संशोधन नियम, 2003, जो 22 दिसम्बर, 2003 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 959 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूं।

(Placed in Library, See No. LT-55/04)